

ग्रेड 'बी' (सामान्य) में अधिकारियों के पद के लिए 18 और 19 जून 2011 को आयोजित लिखित परीक्षा में सफल और साक्षात्कार हेतु सूचीबद्ध उम्मीदवारों के रोल नंबर

सभी सूचीबद्ध उम्मीदवारों को सूचना दी जाती है कि वे अपनी जन्मतिथि, शैक्षणिक योग्यता, जाति की स्थिति (यदि एससी/एसटी/ओबीसी), दिव्यांगता प्रमाण पत्र (यदि दिव्यांगव्यक्ति-पीडब्ल्यूडी) और अनुभव, यदि कोई हो, के समर्थन में प्रमाण पत्र की जिरॉक्स कॉपी भेजें।

चुने गए इन सभी उम्मीदवारों से यह भी अनुरोध है कि वे नीचे दिए गए प्रासंगिक प्रोफार्मा का प्रिंट आउट लें और इसे विधिवत पूरा करें और उपर्युक्त प्रमाणपत्रों की प्रति के साथ **महाप्रबंधक, भारतीय रिज़र्व बैंक सर्विसेज़ बोर्ड, भारतीय रिज़र्व बैंक बिल्डिंग, तीसरी मंजिल, मुंबई सेंट्रल रेलवे स्टेशन के सामने, भायखला, मुंबई 400008** को कूरियर / स्पीड पोस्ट द्वारा भेजें ताकि यह 10 दिनों के भीतर बोर्ड के कार्यालय में पहुंच जाए. दस्तावेजों / प्रपत्रों वाले कवर को "ग्रेड बी में अधिकारी के लिए साक्षात्कार के लिए दस्तावेज" शब्दों के साथ लिखा जाना चाहिए

1. **सामान्य/ओबीसी/एससी/एसटी श्रेणी के उम्मीदवार** - सत्यापन फॉर्म और बायो-डेटा प्रत्येक की 5 प्रतियां
2. **ओबीसी** उम्मीदवार - उपरोक्त (i) के अलावा, मूल में ओबीसी घोषणा और निर्धारित प्रारूप के अनुसार नवीनतम ओबीसी जाति प्रमाण पत्र की एक प्रति
3. **अनुसूचित जनजाति** के उम्मीदवार - उपरोक्त (i) के अलावा, निर्धारित प्रारूप के अनुसार नवीनतम एससी-एसटी जाति प्रमाण पत्र।

सभी उम्मीदवारों को नियत समय में व्यक्तिगत रूप से साक्षात्कार के स्थान और तारीख का विवरण दिया जाएगा।

भारतीय रिज़र्व बैंक सर्विसेज़ बोर्ड

दिनांक 23 अगस्त 2011

ग्रेड 'बी' (सामान्य) में अधिकारियों की सीधी भर्ती - चरण-II

परिणाम सूची

AHMEDABAD

1101 - 002624 002689 003013
1105 - 002160
1107 - 000921
1108 - 003946

BANGALORE

1201 - 004956
1203 - 005254
1205 - 003454 003461 004225
1207 - 000070 002091 002178 002888

BHOPAL

1301 - 003131 003146 003298 004266
1305 - 002526 002572 002594 002649 002666
002824 002830 002963
1307 - 000147 000796 000798 000802 000867
001165 001210 002036 002440

BHUBANESWAR

1401 - 003349
1405 - 002829
1407 - 001569 001623

CHANDIGARH

1105 - 002285
1505 - 004325
1601 - 003773 003873 003969 004005 004194
004282 004534 004546 004895
1603 - 004619 004662 004928
1605 - 000036 003433 003487 003538 003548
003620
1607 - 000106 000166 001005 001769 001980
002273 003207

CHENNAI

1701 - 006523 007006 007458 007467 007805
007858 009072 009192
1705 - 000799 004091 004193 004217 004218
004953 005505 005583 005622
1707 - 000729 002012 002270
1717 - 009339
2005 - 002794

GUWAHATI

1801 - 001218 001247 001517
1803 - 001285 001328 001385
2707 - 000094

HYDERABAD

1901 - 006978 007031 007077 007113 007365
007435 008110 008518 008866
1903 - 009249 009774
1905 - 006000
1907 - 002580 002711 003672 003745 003981
004117

IMPHAL

3403 - 000505

ITANAGAR

3503 - 000040

JAIPUR

2001 - 002995 003136 003515 004111 004224
2003 - 003693 003766 003772 003840
2005 - 000209 002671 002881
2007 - 000056 000636 000925 001079 001207
001219 001327 001372 001414

KANPUR

2201 - 001472
2205 - 001323

KOCHI

2305 - 002459

KOLKATA

1501 - 004882 005015 006167
1503 - 005599 005750 005797
1505 - 004136 004187 004210 004218 004343
1507 - 000188 000364 001312 001549 002293
002821 003560 003589 003791

LUCKNOW

2401 - 004662
2405 - 000065 000513 003642
2407 - 000114 002055 002261 002273 002441
002620 002956 003344
2408 - 005932
2417 - 006022
2507 - 001520

MUMBAI

2501 - 005578 005793 005800 005937 006007
006047 006619 006952 007217 007406
2503 - 006635 006807
2505 - 000163 000318 000771 005024 005447
005475
2507 - 000965 002194 002318 002549 002551
003011
2701 - 015013

NAGPUR

2601 - 001925 002147 002330 002957
2603 - 003526
2605 - 001409
2607 - 000699 000737
2617 - 003841

NEW DELHI

2701 - 014302 014306 014468 014718 014739
014791 014962 015676 015679 015692
015756 015781 015782 015995 016026
016031 016080 016111 016119 016372
016437 016544 016571 016627 016654
016696 016817 016832 016900 016906
017350 018531 019014 019362 019478
019505
2703 - 017428 017560 017677 017682 017692
017769 017918 018028 018091 018092
2705 - 000074 000996 003165 012475 012499
013340
2707 - 001370 002356 003701 004744 004756
004768 005876 005920 005954 005959
006106 006149 006904 007000 007013
007236 007670 007807 007824 010521
011399
2717 - 019792
2721 - 019754

PANAJI

2801 - 000142

PATNA

2707 - 004757
2905 - 004366 004442 004577
2907 - 000688 002133 003057 003109 003408
006669
2915 - 006650

PUNE

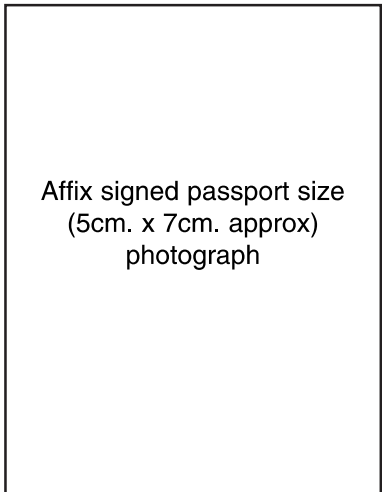
3001 - 003817
3005 - 000312 003161 003203 003235 003305
003395
3007 - 000244 001375 001993

THIRUVANANTHAPURAM

3105 - 001800 001814 001856 001857 002348
002464 002520
3107 - 000674

**RESERVE BANK OF INDIA
CENTRAL OFFICE**

DEPARTMENT OF ADMINISTRATION
AND PERSONNEL MANAGEMENT
MUMBAI -400001.



Tel. / Mob. No. : _____

ATTESTATION FORM

Warning

1. The furnishing of false information or suppression of any factual Information in the Attestation Form would be a disqualification and is likely to render the candidate unfit for employment in the Bank.
2. If detained, convicted, debarred, etc. subsequent to the completion and submission of this form, the details should be communicated immediately to the Bank or the authority to whom the attestation form has been sent earlier, as the case may be, failing which it will be deemed to be a suppression of factual information.
3. If the fact that false information has been furnished or that there has been suppression of any factual Information in the attestation form, comes to notice at any time during the service of a person, his/her services would be liable to be terminated without any notice or compensation In lieu thereof.

1. Name in full (in block capitals) with aliases, if any. (Please indicate if you have added or dropped at any stage any part of your name or surname)	Surname	Name
2. Present address in full (i.e. Village, Thana and District or House Number, Lane/Street/Road and Town)		
		PIN <input style="width: 20px; height: 15px;" type="text"/>
3. (a) Home address in full (i.e. Village, Thana and District or House Number Lane/Street/Road andTown and name of District Headquarters).	(a)	
		PIN <input style="width: 20px; height: 15px;" type="text"/>
(b) If originally a resident of Pakistan the address in that country and the date of migration to Indian Union.	(b)	
		PIN <input style="width: 20px; height: 15px;" type="text"/>

4. Particulars of places (with periods of residence) where you have resided for more than one year at a time during the preceding five years. In case of stay abroad (including Pakistan), particulars of all places where you have resided for more than one year after attaining the age of 21 years, should be given.

From	To	Residential addresses in full (i.e. Village, Thana & District or House No., Lane/Street Road & Town)	Name of the District Headquarters of the place mentioned in the preceding column
Mth	Yr.	Mth	Yr.

-
- (b) If the previous employment was under the Government of India/a state Government/an Undertaking owned or controlled by the Govt. of India or a State Government/an Autonomous Body/a University/a local Body:

If you had left service on giving a month's notice under rule 5 of the Central Civil Services (Temporary Service) Rules, 1949, or any similar corresponding rules, were any disciplinary proceedings framed against you, or had you been called upon to explain your conduct in any matter at the time you gave notice of termination of service, or at a subsequent date, before your services actually terminated?

-
12. (a) Have you ever been arrested, prosecuted, kept under detention or bound down/fined, convicted by a court of law for any offence, or debarred/disqualified by any Public Service Commission or any institution from appearing at its examination/selection or debarred from any examination, rusticated by any University or any other educational authority/institution?
- (b) Is any case pending against you in any court of law, University or any other educational authority/institution at the time of filling up this attestation form?

(If the answer to (a) or (b) is 'Yes' full particulars of the case, arrest, detention, fine, conviction, sentence, etc. and the nature of the case pending in the Court/University/Educational authority etc. at the time of filling up this form should be given)

(Note : Please also see the 'Warning' at the top of this attestation form)

13. References
Names and addresses of: (1)
- (a) two responsible persons of your locality (OR)
- (b) two persons to whom you are known

PIN

The references should be other than relatives and should be known to you for more than three years (2)

PIN

I certify that the foregoing information is correct and complete to the best of my knowledge and belief. I am not aware of any circumstances which might impair my fitness for employment under Government/Bank.

Date

Signature of candidate

Place:

(NOTE : PLEASE DO NOT LEAVE ANY COLUMN AND SUBCOLUMN BLANK/UNFILLED. YOU MUST WRITE EITHER 'YES' OR 'NO'. DO NOT WRITE NOT APPLICABLE)

P.T.O.

IDENTITY CERTIFICATE

Certificate to be signed by any one of the following

- (i) Gazetted Officers of Central or State Government;
- (ii) Members of Parliament or State Legislature belonging to the Constituency where the candidate or his/her parent / guardian is ordinarily resident;
- (iii) Sub-Divisional Magistrates/Officers;
- (iv) Tehsildars or Naib/Deputy Tehsildars authorised to exercise magisterial powers;
- (v) Principals and Head Masters of the recognised School/College/Institution where the candidate studied last;
- (vi) Block Development Officers;
- (vii) Post-Masters; and
- (viii) Panchayat Inspectors.

Certified that I have known Shri/Shrimati/Kumari _____
son/daughter of Shri _____ for the last _____ years _____
months and that to the best of my knowledge and belief the particulars furnished by him/her are correct.

Signature _____

Designation or Status _____

& address _____

Place : _____

(Rubber stamp of office)

Date : _____

TO BE FILLED BY THE OFFICE

Name, designation and address
of the appointing authority.

Reserve Bank of India

Post for which the candidate is being
considered.:

RESERVE BANK OF INDIA SERVICES BOARD
BYCULLA
MUMBAI - 400 008.

Affix a
signed latest
passport size
photograph

BIO - DATA FORM

POST APPLIED FOR _____ MEDIUM OF INTERVIEW : _____ ROLL NO. _____

1. Name in full Shri/Smt/Kum. _____
 (As recorded in Matriculation or equivalent certificate; in case of change in name, please produce necessary documentary evidence)

2. Present Postal address : _____ Nearest Railway Station : _____

3. Father's/Husband's name and Occupation : _____

4. Category :
 (Tick (✓) the appropriate box) in case of
 a) SC/ST, indicate Caste / Sub-caste / Tribe SC ST OBC GENERAL
 b) Physically Handicapped Candidate Orthopaedically handicapped Hearing impaired Visually handicapped

4A. Whether you belong to minority community? : Yes / No.
 If so please indicate which community : Buddhist/Christian/Muslim/Sikh/Zoroastrain

5. Nationality : _____

6. Ex-serviceman : Yes / No Migrant : Yes / No Staff : Yes / No

7. Date of Birth in Christian Era : _____

8. Academic/Technical/Professional qualifications
 (Matriculation / S.S.C. Examination onwards)

Examina- tions Passed	College / School	Year of Pass- ing	Examining Body (Board / University etc.)	Main Subject	No. of attempts made	Exact % of marks with fractions	Class Grade* and Rank
1.							
2.							
3.							
4.							
5.							
6.							

* In case of Grade exact numerical equivalent to be supported by a certificate from appropriate authority.

9. (a) Particulars of very high academic or professional qualifications/experience of value to the Bank.

(b) *Gross Salary per month drawn from previous / existing employer (As shown in column 13)

(c) Whether on the basis of (a) & (b) the candidate would desire to have advance increment/s in the pay scale offered, if selected. If so, how many and the justification for the request.

10. Particulars of Prizes / Medals / Scholarships obtained

11. Proficiency in sports / extra curricular activities
(Indicate credits & distinctions obtained, if any)

12. Knowledge of Languages other than English (Indicate by a tick (✓) mark)

Language	Can speak	Can read	Can write	Examination passed, If any

13. Particulars of present and previous employment

Name & Address of employer	Period		Designation and nature of duties	Gross Salary drawn p.m.	Reason for leaving
	From	To			

14. Previous attempts for recruitments for posts advertised by Reserve Bank of India Services Board

- (a) Name of the Post
(b) Date of Examination
(c) Whether called for interview and the final result.

15. Have you ever been debarred or disqualified by any Public Service Commission / any other Recruitment Board including **R.B.I. Services Board** for any of their Examinations/Selections? If answer to above is "Yes" give details Yes / No

16. (a) Are you free from debt? Yes / No
(b) If you are under liability to repay money advanced by any institution or party for your education or for any other purpose, state the particulars. If answer to (a) is "No" answer question (b) clearly

17. Additional particulars which the candidate may like to furnish

18. Particulars of copies of certificates enclosed :

- | | |
|----|----|
| 1. | 4. |
| 2. | 5. |
| 3. | 6. |
-

I certify that the particulars furnished above are true, correct and complete to the best of my knowledge and belief. I also certify that I fulfill the eligibility criteria laid down for the post in the relative advertisement in all respects. I am not aware of any circumstances which might impair my fitness for employment in the Bank.

Place :

Date :

Signature of Candidate

घोषणा / DECLARATION

"मैं _____ पुत्र/पुत्री श्री _____
निवासी ग्राम/कस्बा/शहर _____ जिला _____ राज्य _____ एतद्वारा
यह घोषित करता/करती हूँ कि मैं _____ समुदाय का/की हूँ जो कि कार्मिक और
प्रशिक्षण विभाग के दिनांक 08-09-1993 के कार्यालय - ज्ञापन सं. 36012/22/93-स्था. (एस.सी.टी.) में निहित
आदेश के अनुसार सेवाओं में आरक्षण के प्रयोजन से भारत-सरकार द्वारा एक पिछड़े वर्ग के रूप में मान्य है। मैं
यह भी घोषित करता/करती हूँ कि मैं दिनांक 08-09-1993 के उपर्युक्त संदर्भित कार्यालय - ज्ञापन की अनुसूची के
कॉलम-3 में उल्लिखित व्यक्तियों/वर्गों (सम्पन्न वर्ग) से संबंधित नहीं हूँ।"

I, _____ son/daughter of Shri _____
resident of Village/Town/City _____ District _____ State _____
hereby declare that I belong to the _____ community which is recognised as a
backward class by the Government of India for the purpose of reservation in services as per
orders contained in Department of Personnel and Training Office Memorandum No. 36012/22/
93-Estt. (SCT) dated September 08, 1993. It is also declared that I do not belong to persons/
sections (Creamy Layer) mentioned in column 3 of the Schedule to the above referred Office
Memorandum dated September 08, 1993.

हस्ताक्षर/Signature

नाम/Name :

पता/Address :

Form of Certificate to be produced by Other Backward Classes

This is to certify that Shri / Smt. / Kum. _____
Son / Daughter of _____ of Village _____
District / Division _____ in the _____
state _____ belongs to the _____ community
which is recognised as a backward class under the Government of India,
Ministry of Welfare Resolution No. 12011 / ⁶⁸88-93/BCC (C), dated 10th Sept. 1993
published in the Gazette of India Extra-ordinary Part I Section I dated 13th Sept. 1993.
Shri./Smt./Kum. _____ and/ or his family
ordinarily reside(s) in the _____ Dist./Divn. of the State. This is also to
certify that he/she does not belong to the persons/sections (creamy Layer)
mentioned in column 3 of the Scheduled to the Government of India, Department of
Personnel & Training O. M. No. 36012/22/93-Estt. (SCT), dated 8.9.1993.

Dated :

District Magistrate
Deputy Commissioner etc.✦

Seal

-
- ✦ (a) District Magistrate/Additional District Magistrate / Collector / Deputy Commissioner / Additional Deputy Commissioner/Deputy Collector/Ist Class Stipendary Magistrate / Sub-Divisional Magistrate/ Taluka Magistrate/Executive Magistrate/Extra Assistant Commissioner (not below the rank of Ist Class Stipendary Magistrate).
 - (b) Chief Presidency Magistrate/Additional Chief Presidency Magistrate/ Presidency Magistrate
 - (c) Revenue Officer not below the rank of Tehsildar ; and
 - (d) Sub-Divisional Officer of the area where the candidate and/or his family normally resides.

- Note :** i) The term 'Ordinarily' used here will have the same meaning as in Section 20 of the Representation of the people Act, 1950.
- ii) Where the certificates are issued by Gazetted Officers of the Union Government or State Government they should be in the same form but Countersigned by the District Magistrate of Deputy Commissioner (Certificates issued by Gazetted Officers and attested by District Magistrate/ Deputy Commissioner are not sufficient).

FORM OF SC / ST CASTE CERTIFICATE

Form of Certificate to be produced by a candidate belonging to Scheduled Caste or Scheduled Tribe in support of his/her claim

This is to certify that Shri / Shrimati / Kumari+ _____
_____ Son / Daughter+ of _____
of Village / Town+ _____ in District / Division+ _____
_____ of the State/Union Territory+ _____
_____ belongs to the _____ Caste / Tribe+ which
is recognised as a Scheduled Caste / Scheduled Tribe+
under :

- The Constitution (Scheduled Castes) Order, 1950.
- The Constitution (Scheduled Tribes) Order, 1950.
- The Constitution (Scheduled Castes) (Union Territories) Order, 1951.
- The Constitution (Scheduled Tribes) (Union Territories) Order, 1951.
- (As amended by the Scheduled Castes and Scheduled Tribes Lists (Modification) Order, 1956, the Bombay Reorganisation Act, 1960, the Punjab Reorganisation Act, 1956, the State of Himachal Pradesh Act, 1970, the North Eastern Areas (Reorganisation) Act, 1971 and the Scheduled Castes and Scheduled Tribes Orders (Amendment) Act, 1976.)
- The Constitution (Jammu & Kashmir) Scheduled Castes Order, 1956.
- The Constitution (Andaman & Nicobar Islands) Scheduled Castes Order, 1959 as amended by Scheduled Castes and Scheduled Tribes Order (Amendment) Act, 1976.
- The Constitution (Dadra & Nagar Havelli) Scheduled Castes Order, 1962.
- The Constitution (Dadra & Nagar Havelli) Scheduled Tribes Order, 1962.
- The Constitution (Pondicherry) Scheduled Castes Order, 1964.
- The Constitution (Scheduled Tribes) (Uttar Pradesh) Order, 1967.
- The Constitution (Goa, Daman & Diu) Scheduled Castes Order, 1968.
- The Constitution (Goa, Daman & Diu) Scheduled Tribes Order, 1968.
- The Constitution (Nagaland) Scheduled Tribes Order, 1970.
- The Constitution (Sikkim) Scheduled Castes Order, 1978.
- The Constitution (Sikkim) Scheduled Tribes Order, 1978.

% 2. Applicable in the case of Scheduled Castes / Scheduled Tribes persons who have migrated from one State / Union Territory Administration.

This certificate is issued on the basis of the Scheduled Caste / Scheduled Tribe Certificate issued to Shri / Shrimati+ _____
Father/Mother of Shri/Shrimati/Kumari+ _____
of Village / Town+ _____ in District/Division+ _____ of State/Union Territory+ _____ who belong to the _____ Caste/Tribe+ which is recognised as a Scheduled Caste/Scheduled Tribe+ in the State/Union Territory+ _____ issued by the _____ (name of prescribed authority) vide their No. _____ dated _____

% 3. Shri/Shrimati/Kumari+ _____ and/or+ his / her+ family ordinarily reside(s) in village / town+ _____ of _____ District/Division+ of the State/Union Territory+ of _____

Place _____ State _____ Signature _____
Union Territory
Date _____ ++ Designation _____
(with Seal of Office)

- + Please delete the words which are not applicable.
- Please quote specific presidential Order.
- % Delete the paragraph which is not applicable.

Note : The term "Ordinarily reside(s)" used here will have the same meaning as in section 20 of the Representation of the peoples Act, 1950.

++ List of authorities empowered to issue Scheduled Caste/Scheduled Tribe Certificates :

1. District Magistrate / Additional District Magistrate Collector / Deputy Commissioner / Additional Deputy Commissioner / Deputy Collector / 1st Class Stipendary Magistrate / City Magistrate / + Sub-Divisional Magistrate / Taluka Magistrate / Executive Magistrate / Extra Assistant Commissioner.
+ (not below the rank of 1st class Stipendary Magistrate.)
2. Chief Presidency Magistrate / Additional Chief Presidency Magistrate/Presidency Magistrate.
3. Revenue Officers not below the rank of Tahesildar.
4. Sub-Divisional Officer of the area where the candidate and/or his family normally resides.
5. Administrator / Secretary to Administrator / Development Officer (Lakshadweep Islands).